

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2396 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Directorate of Revenue Intelligence Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma
2.	I.A. No. 2405 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Meena V. Kothari Vs. Maberest Hotels Pvt. Ltd.	Chandra Shekhar Yadav

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Assistant Registrar